

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 96 of 2012

Dated:10th December, 2012

Sunkon Energy Pvt. Ltd. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Ors. Respondent(s)

**Counsel for the Appellant (s) : Mr. Shanti Bhushan, Sr.
Advocate and Ms. Ambica
Garg.**

**Counsel for the Respondent(s) : Mr. M.G. Ramachandran &
Ms. Swagatika Sahoo for R-
2.
Mr. Matrugupta Mishra
& Ms. Surbhi Sharma**

ORDER

Hearing is concluded finally. Judgement is reserved. The parties are directed to file written note of arguments on or before 17th December, 2012 positively upon prior exchange of copies to each other.

Post the matter on **17th December, 2012** for reporting compliance.

**(V.J. Talwar)
Technical Member**

**(Justice P.S. Datta)
Judicial Member**

SS

